

(iii) PAYMENT OF BONUS TO LIC  
EMPLOYEES

**SHRI KRISHNA CHANDRA HALDER (Durgapur):** Mr. Speaker, Sir, Under Rule 377, I wish to raise a very important and urgent issue and urge upon the Government and the Minister concerned to make a statement on the floor of the House.

Sir, the Supreme Court declared the LIC (Modification of Settlement) Act, 1976 ultra vires, which was passed during the time of Emergency. The Court held that all settlement of wages with the Government which go towards the achieving of a living wage are protected by the Directive Principles in Article 43 of the Constitution. Sir, the hon. Supreme Court also held LIC bonus as wage and declared that the law modifying the bonus was contrary to public interest and not reasonable. You know that there was an agreement with the LIC employees that they will get 15 per cent bonus. But during the time of Emergency, the then Government headed by Mrs. Indira Gandhi, passed this anti-labour LIC (Modification of Settlement) Act, 1976 in spite of our opposition. We made several representations to this Janata Government but they did not restore this bonus, the legitimate dues to the LIC employees. It is a very important and urgent issue and the Supreme Court has by a unanimous decision restored the legitimate bonus. So, Sir, through you I will request the Government to implement it and pay the bonus immediately with retrospective effect and make a statement on the floor of the House this afternoon as to when they will pay it.

(iv) REPORTED POSSIBILITY OF IMPORT  
OF LASSA FEVER BY TRAVELLERS FROM  
AFRICA

श्री श्रीम प्रकाश त्यागी (बहराइच) : अध्यक्ष महोदय, मैं सरकार का ध्यान एक बहुत ही गम्भीर समस्या की ओर आकर्षित करना चाहता हूँ। मुझे खेद के साथ कहना

पड़ता है कि सरकार तब जागती है जबकि कोई बीमारी इस देश को ;स्त कर लेती है, पहले से ही उसको कोई रेमेडियल मेजर्स नहीं उठाती। मैंने पहले भी इस बात की ओर ध्यान आकर्षित किया था कि मैक्साफार्मा के बारे में दूसरे देशों में प्रतिबंध लग गया लेकिन हमारी सरकार अभी तक कोई निर्णय नहीं ले सकी। इसकी वजह से लोगों को पागलपन तक हो जाता है लेकिन अभी तक सरकार ने कोई कदम नहीं उठाया है। पूना के रिसर्च सेन्टर पर कीड़ों पर रिसर्च चल रही है। इस बात की ओर ध्यान आकर्षित किया गया है कि लासा फीवर वायरस जोकि वेस्ट अफ्रीका में फैला हुआ है वह वहां से यहां आ सकता है। यह एक बहुत ही खतरनाक बीमारी है जो अगर लग गई तो बड़ा मुश्किल हो जायेगा इसलिए अभी से सरकार को सावधानी बरतनी चाहिए। अफ्रीका से जो लोग आ रहे हैं उनके लिए हेल्थ सर्टिफिकेट में लासा फीवर का इंजेक्शन भी आवश्यक माना जाये। मैं आपको रिपोर्ट के अनुसार बताना चाहता हूँ।

"The VRC report said that possible importation of lassa fever is a cause for concern. Explosive outbreaks can occur from a single infected individual and in this age of jet travel, a person infected in Africa with lassa virus will become ill in India a week later.

Lassa fever can be acquired by contact with an infected person or an infected rat. The disease is difficult to distinguish from malaria, typhoid, yellow fever or influenza and its diagnosis may pose a problem to Indian medical practitioners, it is warned."

यह रिसर्च सेन्टर ने बताया है कि यह कितनी खतरनाक बीमारी है।

अमरीका और दूसरे देशों ने अपने यहां के एयरपोर्ट्स और पोर्ट्स पर इस तरह की वार्निंग दे दी है, अपनी हेल्थ सर्विसिज